

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The first unit of 2: 0 MW at Farakka was synchronised on 1st January, 1986 and had, upto the end of September, 1986, generated 183. 4 million units. Commercial operation of the unit did not materialize on account, mainly, of constraints in the Coal Handling Plant and 'the Merry-Go-Round (MGR) System for coal transport, thereby calling for excessive oil support. Delays in the MRG system have resulted from nonavailability of land (in Bihar and West Bengal) which has since been acquired by the respective State authorities and the MGR System is expected to be ready by March, 1987. The construction of the Coal Handling Plant, which was delayed on account of labour problems, is also expected to be camnleted shortly.

#### **New scheme for refilling of gas cylinders**

695. SHRI R. SAMBASIVA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether it is a fact that the Bharat Petroleum propose to introduce a new scheme with regard to refilling of gas cylinders at the re. sidence of consumers in some of the mertropolitan cities in the country-and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) (a) and (b) while the Bharat Petroleum Corporation is examining the feasibility of ctecen-troling the filling of LPG cylinders to bring the same closer to consumers there is no proposal to intro. duce any such system nor has the matter been examined yet from the

viewpoint of statutory safety re-quirements.

#### **New system for registering gas cylinder request daring night**

696. SHRI R. SAMBASIVA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether it is a fact that some of the gas agencies in Metropolitan cities have recently introduced a new system with regard to register, ing the requests of consumers on phones for the; supply of gas cy linders during night time; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT); (a) and (b) Some LPG distributors of Bharat Petrov leum Corporation in Bombay and Delhi have installed electronic cassette recorders attached to telephones to facilitate booking of LPG refills outside the distributorships working hours. Bookings recorded on these machines are subsequently transferred to the distributors delivery register for effecting supplies.

#### **Installation of diesel generation sets in Karnataka**

697. SHRI K. G. MAHESWARAPPA: Will he Minister of ENERGY be pleased to state:

(a) what is the present stage of the proposal of Government of Kar nataka regarding clearance to the scheme for installation of diesej-gen-eration isets at Kolar, Indi, Jamkandi and Bidar in Karnataka State; and

(b) what are the reasons for the delay in clearance of the above pro posal?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI MATT SUSHILA ROHATGI): (a) and (b) The scheme for installation of diesel generating sets at Kolar, Indi, Jamkandi and Bidar in Karnataka State has been techno-economically cleared by the Central Electricity Authority. Investment approval has not yet been accorded for want of confirmed availability of liquid fuels.

#### **Allotment of LPG Agencies in J&K**

698. SHRI GHULAM RASOOL KAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how many gas agencies have been sanctioned and allotted to the J&K State during the last two years;

(b) the names of the persons/parties and other particulars who had applied for allotment of such an agency in Sopore Kashmir; and

(c) the names and particulars of the person/party to whom it has been allotted and reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Oil Industry has awarded 16 LPG distributorships in Jammu and Kashmir during 1984-85 and -1986-6.

(b) and (c) No advertisement in inviting applications for any LPG distributorships at Sopore has been issued by the oil marketing companies. Presently, a sub-dealer of concessionaire of HPCL is marketing LPG at this location, under an arrangement.

#### **Kamal Refinery**

699. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware of the fact that there is an enormous delay in starting the work on the Kamal Project; and

(b) by when the project is likely to be completed and start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Setting up of Kamal refinery in the joint sector is being considered and offers received from various parties for joint sector participation are being examined.

#### **Exploration assignment in West Bengal basin**

700. SHRI RAMKRISHNA MAZUMDER:

SHRI CHITTA BASU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Soviet Union has declined to take up integrated exploration assignment in West Bengal basin although it had earlier pronounced that the region was replete with potential hydrocarbon bearing blocks; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) No, Sir.

(b) Does not arise.